

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

In view of the administrative exigencies, following transfer and posting order is hereby made with immediate effect:

S.No.	Name of the Officials	From	To
1.	Sh. Vivekanand, JA (EC: 13797)	JA in the Office Pool, Administration Branch, South, Saket Courts, New Delhi.	JA in the Record Room (Criminal), South, Saket Courts, New Delhi.

Note: Non-compliance of above said directions or immediately proceeding on leave shall be viewed seriously.

GS in
26/12/25
(GURVINDER PAL SINGH)
Principal District & Sessions Judge, South
Saket Court Complex, New Delhi *25/12/25*

No. Admn./DJ-(S)/P&T/SD/25/ 58818 - 58833

Dated, New Delhi the 26/12/25

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. The Officer-In-Charge, CJM Office, South District.
5. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
6. The Drawing and Disbursing Officer, South District.
7. The AOJ (Administration), HQs, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

10/12/25
am
26/12/25
Officer In-Charge (Admn.)
South District, Saket Courts Complex
New Delhi